

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 927 of 2020

IN THE MATTER OF:

Himalayan Crest Power Pvt. Ltd.

...Appellant

Vs

Pankaj Khaitan
Resolution Professional of M/s Sasi Power Pvt. Ltd.

....Respondent

Present:

For Appellants: Ms. Purti Gupta, Advocate

For Respondent: Mr. Neeraj Gupta, Advocate

O R D E R
(Through Virtual Mode)

23.11.2020 Mr. Neeraj Gupta, Learned Counsel appears for the Respondent and prays for time for filing Vakalatnama and the Reply/Response. He is permitted to file Vakalatnama and Reply/Response for Respondent by 21.12.2020.

The Registry is directed to list the matter on **21st December, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)